

SHRI AMAL DATTA : Sir, what is the hurry ?

(Interruptions)

SHRI R.P. DAS : It has to be passed in the Rajya Sabha.

(Interruptions)

MR. SPEAKER : It will expedite the development of airports.

SHRI R. P. DAS : It cannot be passed in the Rajya Sabha today.

(Interruptions)

MR. SPEAKER : Why are you against this ?

SHRI R. P. DAS : It is not going to be passed today in the Rajya Sabha. What is the necessity of passing it today here ?

SHRI AMAL DATTA : It can be taken up in the next Session, Sir.

MR. SPEAKER : Now, matters under Rule 377. Shri C. P. Thakur.

(Interruptions)

MR. SPEAKER : It is a good thing.

SHRI R. P. DAS : What is this, Sir.

[Translation]

MR. SPEAKER : Don't lose temper.

[English]

SHRI R. P. DAS : Please explain what is this ? Where is the urgency for it ?

SHRI AMAL DATTA : There is no urgency in this matter.

(Interruptions)

SHRI R. P. DAS : Will you allow any Bill to be taken up like this ?

MR. SPEAKER : No, we will not allow any Bill.

SHRI R. P. DAS : This is only for filling up the blanks for Lokpal Bill.

MR. SPEAKER : Don't get angry. We are doing something.

(Interruptions)

11.25 hrs.

MATTERS UNDER RULE 377

[English]

- (i) Need to set up an electronics industry in Patna to improve economic condition of the people

SHRI C. P. THAKUR (Patna) : Bihar is backward in industrialisation. Though Patna is the capital of Bihar, it has not got any good industry worth the name. The Central Government has a proposal to establish an electronics industry in Patna. I request that the Government should take an early decision to establish an industry in Patna which will go a long way to solve the massive unemployment problem which is prevalent in that area and also will help in development of other ancillary industries in electronics.

[Translation]

- (ii) Need to take preventive steps to check pollution caused by deforestation in Mirzapur district

SHRI RAM PYARE PANIKA (Roberts-ganj) : Mr. Speaker, Sir, the problem of pollution in District Mirzapur is assuming alarming proportion on account of the setting up of factories there in the public and the private sectors and the consequent cutting down of forests. If timely steps are not taken to keep the environment free from pollution, the problem may take a serious turn as a result of which it will become very difficult for the people to live.

I, therefore, demand that Government should take urgent action to keep the environment free from pollution.

[English]

- (iii) Need to intervene and save the workers from exploitation by a multinational M/s Brook Bond India Limited by enforcing the provision of the Wage Board at Ghatkesar

DR. G. VIJAYA AMAR RAO (Siddi-pet) : Sir, I would like to invite the attention of the Labour Minister to the exploitation

by a multi-national M/s. Brookbond India Ltd. With Head Office Calcutta and 10 branches in different parts of the country, the minimum wages of the skilled workers of this multi-national company is only Rs. 800/- p.m. whereas in other industries it is Rs. 1,200/- p.m.

The Charter of Demands of the workers of the Brookbond factory at Ghatkesar, Hyderabad is 3 1/2 years old. The workers are forced to go on strike to get their demands met. I, therefore, request the Government to intervene and save the workers from exploitation of the multi-national by enforcing the provisions of the Wage Board at Ghatkesar.

(iv) Need to construct the road connecting Ramnagar and Chenani Tehsils in Jammu and Kashmir with other parts of the country

SHRI G.L. DOGRA (Udhampur) : Sir, Tehsils of Ramnagar and Chenani in Jammu and Kashmir State are most backward and hilly. The interior of these Tehsils is still cut off and inaccessible. A road from Majolta to Chenani via Ramnagar, Dudubasant Garh, Lati and Man-Talai is a must to open this area. The State Government does not have the means to construct this road. In the interest of unity, solidarity and uniform progress of all sections of the people of this country, the Central Government must come forward and construct this road.

(v) Need to operate Vayudoot service to Kargil in Ladakh region immediately

SHRI P. NAMGYAL (Ladakh) : Sir, the Ministry of Tourism and Civil Aviation has decided to connect Srinagar, Jammu, Poonch, Rajauri and Kishtwar etc. by Vayudoot Service. In the Ladakh region, KARGIL is also proposed to be brought within the operation of this service. Now as the Srinagar-Kargil highway is about to get closed in the month of November, it is important that necessary steps be taken right now regarding operation of Vayudoot service to Kargil before the onset of winter.

[Translation]

(vi) Need to open a University at Motihari, Eastern Champaran district to be named after Mahatma Gandhi

SHRIMATI PRABHAWATI GUPTA (Motihari) : Mr. Speaker, Sir, both the

districts of Champaran in Bihar have produced a large number of freedom fighters. The people of this area had made a great contribution to India's independence struggle. No important educational institution or any notable project has been set up there so far. Government should do some notable work for these freedom fighters. A university should be set up at Motihari, the district headquarter of East Champaran District after the name of great freedom fighter and the Father of the Nation Mahatma Gandhi.

[English]

(vii) Recurring damages during monsoon in Kerala and need to take steps for desiltation of streams and rivers

SHRI I. RAMA RAI (Kasaragod) : Sir, permanent measures have to be worked out to prevent the recurring damages every year during the monsoon in Kerala. This can be achieved by removal of silt already deposited in the number of streams and rivers of Kerala. This silt can be made use of to fill most of the marshy lands near the estuary of the rivers. By putting bunds, these reclaimed lands can be converted into beautiful coconut gardens. Large-scale depositing of silt has raised the beds of the rivers and streams thereby causing frequent floods due to lack of drainage for rain water. Soil erosion and landslides are due to the fast vanishing forests both in the Western Ghats and plain lands. Government has to formulate a far-sighted scheme to relieve Kerala from these natural calamities. While implementing the housing scheme, the selection of the house-sites is to be done carefully avoiding the flood-prone areas.

(viii) Need to upgrade the junior Navyug schools into senior level in Delhi

SHRI JAI PRAKASH AGARWAL (Chandni Chowk) : Sir, with a view to providing better quality education to the children of the economically weaker sections in Delhi, Government has started the chain of Navyug schools. At present, there are four junior Navyug Schools, but only one senior Navyug school in Delhi.

However, children who pass out the V Class from primary wings of Navyug school are facing great difficulties for further